

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TRAINING - DISTRICT AND SESSIONS JUDGES -**  
Nomination of recently appointed 2 District Judges (Entry Level) by Direct Recruitment to undergo basic training initially for a period of 3 months from 05.01.2017 onwards at Andhra Pradesh Judicial Academy, Secunderabad -  
**ORDERS - ISSUED.**

- READ: 1. G.O.Ms.No.47, Law (L.A & J - SC.F) Department, dated 05.08.2016 from Government of Andhra Pradesh, Hyderabad  
2. G.O.Ms.No.59, Law (LA & J SC.C) Department, dated 08.08.2016 from the Government of Telangana, Hyderabad.  
3. Resolution dated 22.08.2016 of the Administrative Committee of Hon'ble Judges.  
3. High Court's Notification No.851-B.Spl., dated 24.08.2016.  
4. High Court's Letter Roc.no.5994/2016-B.Spl., dated 15.09.2016 addressed to the Director, Andhra Pradesh Judicial Academy, Secunderabad.  
5. Letter Roc.No.1526/2016-APJA-Sec'bad, dated 22.09.2016 from the I/C Director, Andhra Pradesh Judicial Academy, Secunderabad  
6. High Court's Proceedings Roc.No.5449/2016-B.Spl., dated 24.09.2016.

**ORDER ROC.NO.5449/2016-B.SPL., DATED:31.12.2016**

**The High Court is pleased to pass the following Order:-**

The following two recently appointed District and Sessions Judges (Entry Level) by Direct Recruitment mentioned in Column Number 2 are here by nominated to undergo Basic training initially for a period of three months from 05.01.2017 at Andhra Pradesh Judicial Academy, Secunderabad.

The High Court is pleased to order the following relief arrangements in respect of the said 2 newly appointed District and Sessions Judges (Entry Level) who are nominated to undergo the said training.

The officers mentioned in Column Number 2 shall handover charge of their post(s) to the Officers mentioned in Column Number 3 of the corresponding row on the A.N. of 04.01.2014 and report at 8.30 A.M. on 05.01.2017 before the Director, Andhra Pradesh Judicial Academy, Secunderabad.

SL NO	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri Gontu Manohar Reddy, II Addl. District and Sessions Judge, Proddatur, Kadapa District.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Kadapa.
2.	Sri Madaboina Nagaraju, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.	I Addl. District and Sessions Judge, Karimnagar

The officers mentioned in Column Number 3 will be in full additional charge of the post(s) being held by the Officers mentioned in Column Number 2 of the corresponding row, during the period of absence of the above said Officers who are nominated to undergo training for a period of three months from 05.01.2017 onwards at Andhra Pradesh Judicial Academy, Secunderabad.

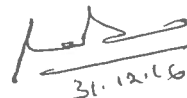
On completion of the above said training, the aforesaid trainee District Judges shall resume duty in their respective posts by availing joining time only.

The Trainee District Judges will be under the control of Director, Andhra Pradesh Judicial Academy, Secunderabad during the period of their Training.

At the end of three months training, the Director should submit the report to the High Court with reference to each trainee officer regarding successful completion of training.

The concerned Prl. District and Sessions Judges are directed to instruct the officers who are holding full additional charge of the posts of the officers undergoing three months basic training at Andhra Pradesh Judicial Academy, Secunderabad to draw pay and allowances of the said officers during their training period and send the same by way of D.D/Other source to the Officers at Andhra Pradesh Judicial Academy, Secunderabad. The Director, Andhra Pradesh Judicial Academy, Secunderabad will issue Non-Drawel Certificate to that effect.

**NOTE:** The Order is placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and to report before the Director, Andhra Pradesh Judicial Academy, Secunderabad.



31.12.16

**REGISTRAR (VIGILANCE)**

**To**

1. The Officers concerned
2. The Director, Andhra Pradesh Judicial Academy, Secunderabad
3. The Prl. District and Sessions Judges, Kadapa and Karimnagar
4. The Judge, Family Court-cum-VI Addl. District and Sessions Judges, Kadapa.
5. The I Addl. District and Sessions Judge, Karimnagar.
6. The Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar
7. The District Treasury Officers, Kadapa and Karimnagar
8. The Sub Treasury Officer, Proddatur, Kadapa District.